

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016										
SUMMARY										
Dhruvi Properties Private Limited				Liquidation Date: 09-09-2025 (Deemed: 23.09.25)				List of stakeholders as on 13.11.2025		
Sr. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					(Amt. in Rs.)
1	Unpaid Insolvency Resolution Process Costs	-	58,03,347	-	58,03,347	-	-	-	-	Unpaid CIRP cost as shared by Erstwhile RP on 13.10.2025
2	Liquidation Cost incurred till date	-	5,00,000	-	5,00,000	-	-	-	-	Estimated upto 13.11.2025
3	Secured Financial Creditors	-	-	-	-	-	-	-	-	No claims received upto 12.11.2025
4	Unsecured Financial Creditors	4	7,14,17,03,758	4	68,67,37,000	-	-	6,45,49,66,758	2	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	No claims received upto 12.11.2025
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	No claims received upto 12.11.2025
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	No claims received upto 12.11.2025
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	-	No claims received upto 12.11.2025
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	No claims received upto 12.11.2025
TOTAL		4	7,14,80,07,105	4	69,30,40,347	-	-	6,45,49,66,758		-



List of Unsecured Financial Creditors as on 13.11.2025

Annexure - 2

Dhruvi Properties Private Limited

Date of commencement of liquidation: 09-09-2025 (23-09-2025 after exclusion granted by NCLT)

(Amount in Rs.)

Sl. No.	Name of Creditor	Details of Claims Received		Details of Claims admitted	Nature of Claim	Amount covered by guarantee	% share in total amount of claims admitted	Amount of Contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed									
1	Vandana P. Guram	24-10-2025	17,00,000	17,00,000	Unsecured Loan	-	0.25	-	-	-	-	Homebuyer who has been partially refunded by the corporate debtor
2	Anukaran Consultancy Pvt Ltd	18-10-2025	5,56,03,50,688	53,00,00,000	Unsecured Loan (Related Party)	-	77.18	-	-	-	5,03,03,50,688	Corporate Guarantee given by the corporate debtor
3	Rajdeep Clothing and Advisory Pvt Ltd	18-10-2025	1,43,44,80,119	13,50,37,000	Unsecured Loan (Related Party)	-	19.66	-	-	-	1,29,94,43,119	Corporate Guarantee given by the corporate debtor
4	Wellworth Apparels Pvt Ltd	18-10-2025	14,51,72,951	2,00,00,000	Unsecured Loan (Related Party)	-	2.91	-	-	-	12,51,72,951	Corporate Guarantee given by the corporate debtor

